

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
STARRED QUESTION NO -119
ANSWERED ON – 30/07/2025

TRANSGENDER WELFARE PROGRAMMES

119. SHRI VIVEK K. TANKHA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of schemes and programmes currently implemented for the welfare of transgender persons, covering housing, education, skill development, livelihood, and healthcare;
- (b) the number of transgender individuals benefitting from each scheme over the last three years, State-wise/UT-wise and scheme-wise;
- (c) the funds allocated and utilised under these schemes during this period; and
- (d) whether there are proposals to expand or revise these schemes to include additional financial aid, comprehensive healthcare, higher education scholarships, and legal assistance, if so, the details thereof?

ANSWER

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR.VIRENDRA KUMAR)

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO. 119 TO BE ANSWERED ON 30.07.2025 REGARDING TRANSGENDER WELFARE PROGRAMMES BY SHRI VIVEK K. TANKHA

a. A scheme, “Support for Marginalized Individuals for Livelihood and Enterprise (SMILE)” with sub-component “Central sector scheme for comprehensive rehabilitation for welfare of transgender persons” is being implemented by this Department. This scheme has various components for welfare of transgender persons namely Scholarship for Transgender students, Skill Development and Livelihood, Composite Medical Health, Safe shelters in the form of Garima Grehs, Provision of Transgender Protection Cell, E-services including National Portal for Transgender persons and a dedicated Helpline for Transgenders.

In addition, Government has set up a National Council for Transgender Persons (NCTP) to advise Central Government on the formulation of policies, programmes, legislation and projects with respect to transgender persons, monitoring and evaluating the impact of these, review and coordinate the activities of all the departments of Government and non-Government Organisations (NGOs) which are dealing with matters relating to transgender persons and redress the grievances.

b. Year-wise beneficiaries over the last three years is at Annexure.

c. The details of fund allocated and sanctioned under the said scheme over the last three years are as follows:

Year	Budget Estimate	Revised Estimate	Funds Released (Rs. in crore)
2022-23	46.32	30.00	-
2023-24	63.22	22.82	3.40
2024-25	67.46	45.00	5.02

(d) At present, there is no such proposal under consideration

ANNEXURE REFERRED TO PART (b) IN REPLY OF RAJYA SABHA STARRED QUESTION NO. 119 TO BE ANSWERED ON 30.07.2025 REGARDING TRANSGENDER WELFARE PROGRAMMES BY SHRI VIVEK K. TANKHA

a. Year-wise beneficiaries of Garima Grehs over the last three years is as under:

Sl. No.	State/ (No. of Garima Grehs)	2022-23	2023-24	2024-25
1	Andhra Pradesh(1)	-	-	25
2	Assam(1)	-	-	25
3	Bihar(1)	20	2	43
4	Chhattisgarh(1)	47	25	35
5	Delhi(1)	16	20	25
6	Gujarat(1)	19	5	23
7	Karnataka (1)	-	-	26
8	Madhya Pradesh (1)	-	-	8
9	Maharashtra(3)	63	60	72
10	Odisha(1)	2	22	25
11	Punjab(1)	-	-	25
12	Rajasthan(1)	06	23	25
13	Tamil Nadu(1)	15	3	20
14	Uttar Pradesh(1)	-	-	25
15	West Bengal(2)	39	9	27
	Total	227	169	429

Garima Greh Manthan in Jharkhand, Rural Voluntary Service in Manipur and Gramin Swasthya Rakshak Sangh in Madhya Pradesh are sanctioned during financial year 2025-26.

b. Skill development training to transgender persons is being provided through various Sectoral Skill Councils etc. and training has been provided to 725 members during FY 2024-25.

In addition Skill Training to 725 transgender persons is also provided by National Institute of Social Defence (NISD) and 181 transgender persons by National Backward Classes Finance & Development Corporation (NBCFDC).

c. National Portal for Transgender Persons has been launched to issue Transgender certificates and ID cards to eligible Transgender persons. So far 28,060 Transgender certificates have been issued till 25.07.2025.
